



Government of Jammu and Kashmir  
**Finance Department**

Civil Secretariat, Jammu.

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**Notification**

Jammu, the 27<sup>th</sup> of March, 2017

**SRO 146** .- In exercise of the powers conferred by sub-section (2) of section 3 of the Jammu and Kashmir Entry Tax on Goods Act, 2000, (Act No. IV of 2000), the Government hereby exempt from payment of entry tax, leviable under the said Act, the machinery/equipments mentioned in **Annexure-"A"** to this notification to be imported into the State by the Srinagar Municipal Corporation under different Central Sponsored Schemes such as Swachh Bharat Mission, Atal Mission for Rejuvenation Urban Transformation (AMRUT) and JnNURM-II subject to condition that the Commissioner Municipal Corporation Srinagar certifies that the machinery/equipments, so imported is exclusively meant for the aforesaid purposes and no tax benefit percolates to the supplier.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS


Commissioner/Secretary to Government  
Finance Department

No. ET/Exempt/43/2016

Dated:-27-03-2017

Copy to the:

1. Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
2. Excise Commissioner, J&K, Jammu.
3. Commissioner, Commercial Taxes Department, J&K, Jammu.
4. Commissioner, Srinagar Municipal Corporation.
5. Deputy Commissioner, Commercial Taxes, Check Post Lakhanpur.
6. OSD to Hon'ble Minister for Finance.
7. Special Assistant to Hon'ble Minister of State for Finance.
8. Private Secretary to Commissioner/Secretary, Finance.
9. Stock file/Incharge website, Finance.

  
27.03.2017

(Dr. Vishal Singh Parihar)

Under Secretary to Government  
Finance Department

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ANNEXURE - "A"

S.No.	Name of Machine/Equipment	No. of Machine/Equipment
1	Mechanical Segregator with all machinery/equipments, motors, bailing units, conveyors, sorting units, electric/electronic panels, gadgets, engines and other ancillary units	1 No. (Complete)
2.	Bio Methanization Plant with all machinery/equipments, motors, digestors, electric/electronic panels, gadgets, engines and other ancillary units	1 No. (Complete)
3.	Waste Shredding Machine with all equipments, tools, parts, electric/electronic panels, ancillary units	1 No. (Complete)
4.	Incinerator (Dry) for Poultry waste with all equipments, tools, parts, electric/electronic panels, ancillary units	1 No. (Complete)
5.	Incinerator (Dry) for Large Animal waste with all equipments, tools, parts, electric/electronic panels, ancillary units	1 No. (Complete)

